

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 207**  
**(IB)-2240(ND)2019**  
**IA-4249/2022**

**IN THE MATTER OF:**

**M/s. Hi Tech Resource Management Ltd. ... Applicant/Petitioner**

**Versus**

**M/s. Overnite Express Limited ... Respondent**

**Under Section: 7 of IBC, 2016 (CIRP)**

**Order delivered on 04.11.2022**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS, SH. RAHUL PRASAD BHATNAGAR,**  
**HON'BLE MEMBER (JUDICIAL)                      HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**ORDER**

**IA-4249/2022: List this IA before the Regular Bench on 21.12.2022.**

  
**(RAHUL PRASAD BHATNAGAR)**  
**MEMBER (T)**

  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (J)**